

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No. 07/(MAH)/2016

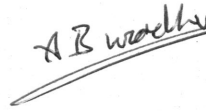
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. UA Information Systems Pvt. Ltd

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
12	ABHAY WADHWA i/b PRAKASH WADHWA	ADV. FOR APPLICANT	

ORDER

Compounding Application Nos. 4 to 7

1. The Learned Representative of the Petitioner is present.
2. He is seeking time to file certain Case Laws. Time is granted.
3. Adjourned to **14th March, 2017.**

28th February, 2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)